

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 16/RP/2023

Subject : Petition for review of the order dated 29.3.2023 in Petition No. 392/GT/2020, in the matter of revision of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period 2014-19.

Petitioner : GRIDCO Limited

Respondents : NTPC & 12 Ors.

Petition No. 24/RP/2023

Subject : Petition for review of the order dated 29.3.2023 in Petition No. 392/GT/2020, in the matter of revision of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : APEDCL & 12 Ors.

Date of Hearing : **4.4.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Rajkumar Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Mahfooz Alam, GRIDCO
Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri Kartikeyan Murugan, NTPC
Shri Rudraksh Bhushan, NTPC
Shri. V Vallinayagam, Advocate, TANGEDCO

Record of Proceedings

At the outset, the learned counsel for the Review Petitioner, GRIDCO in Petition No.16/RP/2023 requested for an adjournment on the ground of some personal difficulty. This was not opposed by the learned counsel for the Respondents.

2. Based on the consent of the learned counsel for the parties, hearing of Petition No. 24/RP/2023 was also adjourned.

3. Since both the Review Petitions, filed by the parties, are against the same order dated 29.3.2023, the Commission directed the listing of the Review Petitions together. Meanwhile, the parties shall complete their pleadings in the review petitions, by **20.5.2024**, if not already done.



4. These review petitions shall be listed for hearing on **25.6.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

